

Sl. No.	Component	Overall project target	Target for 1994-95	Cumulative achievement upto June, 1994
8.	Establishment of basic seed farm	2	—	2
9.	Grainage	1	—	1
10.	Technical service centres	8	—	8
11.	Chawkie rearing centres	40	6	8
12.	Demonstration-cum-training Centre	1	—	1
13.	Sericulture training school	1	—	1
14.	Cocoon drying chambers	40	—	5
15.	Cocoon market	1	—	1
16.	Cocoon testing and grading unit	1	—	1

[English]

### EURO Issues

2870. SHRI SANAT KUMAR MANDAL: Will the Minister of FINANCE be pleased to state:

(a) whether the primary shares market has been adversely affected by the continuous increase in collection of funds by the companies through Euro-issues;

(b) if so, whether the Government have made any assessment in this regard;

(c) if so, the details thereof; and

(d) the steps being taken by the Government to protect the primary shares market?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (d). The data in respect of capital raised from the domestic primary market during 1993-94 by listed companies reveals an increase of 166% over the previous year in the amount of capital raised through public issues and a decrease of 17% in the amount of capital raised through rights issues. The total capital raised by way of both public and rights issues in the domestic market by listed companies shows an increase of 16%. There is therefore no evidence to support the view that the primary market has been adversely affected as the year also saw

an extensive US \$ 2.5 billion mobilisation of funds from the Euro-issues market.

[Translation]

### Bank Interest

2871. SHRI SURENDRA PAL PATHAK: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to reduce the multiplicity of bank interest rates to improve the financial sector;

(b) if so, the time by which the Government are likely to announce its decision in this regard;

(c) if not, the reasons therefor;

(d) whether any steps are being taken to reduce the number of interest rates after the simplification of interest rate structure so as to make it more simplified; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (e). Reserve Bank of India stipulates the structure of interest rates of Commercial Banks from time to time. With effect from 22nd September, 1990, the sector specific stipulations of interest rates have been done away with and the lending rates structure of banks has been rationalised linking the rate of interest with the size of the loan. As a follow up of this policy,

Reserve Bank of India has reduced in stages the existing six categories in the general structure of lending rates to 3 categories as per the details given below:—

*Size of Credit Limits of Advances in Lending Rate Structures Effective September 22, 1990 to April 21, 1992*

(i) Upto and inclusive of Rs. 7,500/-

(ii) Over Rs. 7,500 and upto Rs. 15,000/-

(iii) Over Rs. 15,000 and upto Rs. 25,000/-

(iv) Over Rs. 25,000 and upto Rs. 50,000/-

(v) Over Rs. 50,000 and upto Rs. 2 lakhs.

(vi) Over Rs. 2 lakhs.

*Effective 22nd April, 1992 to 7th April, 1993*

(i) Upto and inclusive of Rs. 7,500/-

(ii) Over Rs. 7,500/ and upto Rs. 25,000/-

(iii) Over Rs. 25,000 and upto Rs. 2 lakhs.

(iv) Over Rs. 2 lakhs.

*Effective 8th April, 1993*

(i) Upto and inclusive of Rs. 25,000/-